

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/0001886/2018**

**DATED THIS THE 20<sup>TH</sup> DAY OF FEBRUARY, 2019**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

Sri K. Mayandi,  
Aged about 47 years,  
S/o Late Karimani,  
Skilled Support Staff,  
CHES, Chettalli Farm,  
Somwarpet Taluk,  
Coorg - 571236.

..Applicant.

(By Advocate H. Aravind)

Vs.

1. Indian Institute of Horticultural Research,  
(ICAR), Hesaraghatta Lake Post,  
Bangalore-560089,  
Rep. by its Director.
2. The Senior Administrative Officer,  
Horticultural Research,  
(ICAR), Hesaraghatta Lake Post,  
Bangalore-560089,
3. The Chief Administrative Officer ,  
Horticultural Research,  
(ICAR), Hesaraghatta Lake Post,  
Bangalore-560089. ....Respondents

(By Standing Counsel Shri K. Dilip Kumar for Respondents)  
By Standing Counsel Shri B.A. Chandrashekhar for R1 to 3)

**ORDER (ORAL)****HON'BLE DR.K.B.SURESH**      **...MEMBER(J)**

Learned counsel for the respondents files a compliance report indicating that the applicant has been reinstated into service. Therefore, the OA has become infructuous.

2. OA dismissed as infructuous. No costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

vmr

**Annexures referred to by the Applicant in OA No.170/001886/2018**

1. Annexure A1 : Copy of Office order dated 20.02.1995 along with typed copy.
2. Annexure A2 : Copy of Office order dated 10.11.2015.
3. Annexure A3 : Copy of order of suspension dated 29.09/3.10.2018 along with typed copy .
4. Annexure A4 : Copy of order dated 22/25.10.2018.

**Annexures referred to by the Respondents in the Memo**

1. Annexure R1 : Copy of order dated 03.01.2019.

\*\*\*\*\*

